

CENTRAL ADMINISTRATIVE TRIBUNAL,
ERNAKULAM BENCH

Original Application No. 181/00024/2018

Friday, this the 15th day of March, 2019

CORAM:

Hon'ble Mr. E.K. Bharat Bhushan, Administrative Member
Hon'ble Mr. Ashish Kalia, Judicial Member

K.I.Abdul Salam, aged 42 years
 S/o.K.P.Hamzakoya
 Keelaillam (H), Kavaratti Island
 Union Territory of Lakshadweep
 Pin 682 555, working as Trained Graduate
 Teacher (TGT) Govt. Girls Sr.Secondary School
 Kavaratti **Applicant**

(By Advocate : Mr. Asok M.Cherian – not present)

V e r s u s

1. The Union Territory of Lakshadweep
 Represented by Administrator
 Kavaratti, Lakshadweep, Pin 682 555
2. The Director, Directorate of Education
 Union Territory of Lakshadweep
 Kavaratti, Pin – 682 555
3. Education Officer
 Lakshadweep Education Department
 Union Territory of Lakshadweep
 Kavaratti, Pin -682 555
4. University Grants Commission
 Under Ministry of Human Recourse Development
 Government of India, Bahadur Sha Zagar Marg
 New Delhi – 110 002, represented by its Secretary
5. The Joint Secretary, University Grants Commission
 Bahadur Sha Zafar Marg, New Delhi – 110 002
6. Ministry of Human Recourse Development
 Department of Higher Education, West Block, R.K.Puram

New Delhi – 110 066, represented by its Joint Secretary

7. The Registrar
Dhakshina Bharath Hindhi Prachara Sabha
T.Nagar, Chennai – 600 017 **Respondents**

(By Advocate : Mr. S.Krishnamoorthy for R4 & 5, Mr.S.Manu R 1-3 and Mr.S.Ramesh,ACGSC for R6)

This application having been heard on 15.03.2019 the Tribunal on the same day delivered the following:

O R D E R (ORAL)

Hon'ble Mr.E.K.Bharat Bhushan, Administrative Member –

Applicant was absent. There is no representation for him either. Applicant's name was called. There is no reply. The Original Application is dismissed for non-prosecution. No order as to costs.

**(ASHISH KALIA)
JUDICIAL MEMBER**

**(E.K. BHARAT BHUSHAN)
ADMINISTRATIVE MEMBER**

SV

List of Annexures

Annexure A-1 A true copy of the appointment order dated 25.7.2000 of the petitioner issued by the 2nd respondent

Annexure A-2 A true copy of the office memorandum F.No.65/16/2017 – Edn (AW)(11) dated 25.10.2017 issued by the 2nd respondent

Annexure A-3 A true copy of the letter dated 27.10.2017 submitted by the petitioner before the 2nd respondent

Annexure A-4 A true copy of the minutes of certificate verification committee meeting held under the chairmanship of 3rd respondent on 5.12.2017, 19.12.2017 and 20.12.2017.

Annexure A-5 A true copy of the office memorandum dated 26.12.2017 issued by the 2nd respondent

Annexure A-6 A true copy of the M.A Hindi certificate of the petitioner from Dhakshina Bharath Hindi Prachara Sabha issued in the year of 2012

Annexure A-7 A true copy of the hall ticket issued to the petitioner by the registrar of Dhakshina Bharath Hindi Prachara Sabha

Annexure A-8 A true copy of the English translation of Annexure A-7

Annexure A-9 A true copy of the Dhakshina Bharath Hindi Prachar Sabha, Act 1964 enacted by the Indian Parliament

Annexure A-10 A true copy of the letter F.No.F-23-1/2015 (DEB-III) dated 21.10.2015 issued by the 5th respondent

Annexure A-11 A true copy of the notification dated 10/6/2015 issued by the 6th respondent

Annexure A-12 A true copy of the letter dated 22.11.2017 with postal receipt preferred by the petitioner to the registrar of Dhakshina Bharath Hindi Prachar Sabha

Annexure A-13 A true copy of the relevant extract list of approved institution published by the 4th respondent

Annexure A-14 A true copy of the notification No.F.27-1/2012(CPP-II) dated 27.6.2013 through a public notice issued by the 4th respondent

Annexure A-15 A true copy of the institution details of Dhakshina Bharath Hindi Prachar Sabha published by the Distance Education Bureau under the 4th respondent

...